

State Government for joint research work. C-WET takes up wind resource assessment studies for development of wind power in the country including Gujarat. In Gujarat wind monitoring has been carried out at 63 locations, out of which 40 have been found to be wind potential sites and studies are going on at 6 locations at present.

(c) and (d) No, Sir. The equipments used for tapping non-conventional sources has a life ranging from 15 to 25 years. The life of electric appliances is not dependent upon whether the electricity is generated from non-conventional sources or conventional sources.

Assistance to wind energy projects of Orissa

2116. SHRI KISHORE KUMAR MOHANTY: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of the funds sanctioned for the wind energy related projects in Orissa during the last three years;

(b) whether Government proposes to introduce/implement any special scheme to tap the wind energy resources in various States, particularly Orissa; and

(c) if so, the details thereof?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) The Ministry has not received any wind energy project proposal from Orissa and, therefore, no funds have been sanctioned to Orissa in last three years.

(b) and (c) Government is promoting commercial grid connected wind power projects through private sector investment in the country including Orissa by providing fiscal incentives, loan from Indian Renewable Energy Development Agency (IREDA) and other financial institutions. Technical support, including detailed wind resource assessment to identify further potential sites, is provided by Centre for Wind Energy Technology (C-WET), Chennai. This apart, preferential tariff is being provided to increase wind energy investment in the potential States. Recently, in order to enhance the investor base by attracting the Independent Power Producers (IPPs) and Foreign Direct Investment (FDIs), Ministry has announced a Generation Based Incentive for wind power projects to run concurrently with the benefit of accelerated depreciation but in a mutually exclusive manner.